## **National Company Law Tribunal**

Allahabad Bench

CA MO. 01/2015 CPNO. 02/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Shandi Coils & Refrigerators Avalled
SECTION OF THE COMPANIES ACT: 391/394 of the companies Act of 1956
SI. NO. Name Designation Representation Signature

1. Danapappegn. Advocade Retitues
2. Innet Kumor Duggal DL, Uttrakhund
3. Stirhne Der Vyes Adv. ROC/OL

## CP NO.1/2015 with CA NO.2/2016

Sh. Dhanjay Awasthi, Advocate for the petitioner. Sh. Puneet Kumar Duggal, In-Charge OL, Uttarakhand present in person.

He informed that its report in respect of the sanction of the present scheme is ready, which need to be filed in prescribed format. Hence, the time is granted. Report may be filed in prescribed format as per the practise in this Tribunal by serving an advance copy to the petitioner counsel Sh. Dhanjay Awasthi.

Since, the In-Charge OL, Uttarakhand now being represented by the CGSC his personal presence is not further required and is accordingly dispensed with.

The matter be listed on 10th November, 2017.

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)